

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 157 of 2013 & IA No. 231 of 2013**

**Dated : 18<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Anr. ..Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. C.K. Rai for RERC

**ORDER**

Heard learned counsel for the appellant.

Learned counsel for both the parties are directed to file their respective written submissions on or before 5<sup>th</sup> December, 2013 after serving copy of same on the other side.

Post the matter for reporting compliance on 5<sup>th</sup> December, 2013.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**